

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 762  
(To be answered on the 28<sup>th</sup> April 2016)**

**PERMISSIBLE LUGGAGE IN AIRLINES**

**762. DR. C. GOPALAKRISHNAN**

**Will the Minister of CIVIL AVIATION**  
**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Union Government is aware that a private carrier, spicejet is allowing only hand luggage but not allowing to carry permissible limit of luggage in their domestic sector;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Union Government is also aware that this private airline is charging extra separately from the passengers to carry luggage (other than hand luggage) while check in at the time of getting boarding pass at the counter;**
- (d) if so, the details thereof; and**
- (e) whether the Directorate General of Civil Aviation has given its nod to charge extra from the passengers to carry luggage and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**  
**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

**(a) & (b): Airlines are allowed under the provision of Air Transport Circular (ATC) 03 of 2015 to offer "no check-in baggage/hand baggage only" fare scheme subject to condition that the penalty to be imposed on a passenger, who avails such schemes but turn up with baggage with check-in at airline counter, cannot exceed the amount of incentive offered compared to lowest fare.**

**M/s Spice Jet allows free checked in baggage allowance of 15 Kgs per passenger for all domestic booking. For booking made under "Hand Baggage" only fare, no check in allowance is included. If a passenger wishes to travel with check in baggage at the airport, type change fare of INR 400/- is charged.**

(c) & (d): Check in baggage charges may be levied by airline for baggage weight in excess of 15 Kgs under the provision of ATC 03 of 2015.

(e): Directorate General of Civil Aviation (DGCA) has issued ATC 03 of 2015 on "Unbundle of services and fees by scheduled airlines". The services unbundled for levy charges separately on Opt-in basis includes Check-in baggage charge above 15 Kgs. of free check-in baggage.

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